

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 23.8.05

Registration No. C.A. 23/05

Dr. S. C. Dixit Applicant (s)

VERSUS

J. V. R. Prasad & Co. Respondent (s)

A copy of the ORDER dated 22.8.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

22/08/2005

Applicant by Sri M.P. Singh.

Respondents by Sri A.P. Shrivastava.

The learned counsel for the respondents submits that the order of the Tribunal dated 3rd September, 2004 in OA No. 19/03 has been stayed by the Hon'ble High Court vide their order dated 21/7/2005 passed in WPS No. 13334/04. Hence this CCP has become infructuous. He has submitted a copy of the order to us.

In view of the stay order passed by the Hon'ble High Court this CCP has become infructuous and is accordingly dismissed. Notices issued are discharged.

Sd/-

(Madan Mohan)
JM

Sd/-

(M. P. Singh)
VC



सत्य प्रतिनिधि

BY REGISTRAR

Filed
24.8.05